

पूछना चाहता हूँ कि हिन्दुस्तानी सोना लंका में स्मगल कर के यहां से बाहर ले जाया जाता है और लोग बाहर उस को बेचते हैं, क्या यह बात ठीक है, अखबारों में जो इस प्रकार के समाचार छपे हैं, वह ठीक हैं या नहीं ?

Shri M. C. Shah: As I have already replied, smuggling is not free as assumed by the hon. Member. We are taking all precautions to prevent smuggling. We have got our own arrangements and we try to prevent. There are certain cases of smuggling. They are caught and dealt with according to law.

श्री रघुनाथ सिंह : सोने का भाव लंका में और हिन्दुस्तान में क्या है, क्या यह बात सही है कि सोने का भाव लंका में हिन्दुस्तान से अधिक है, इस वास्ते हिन्दुस्तान का सोना लंका में स्मगल होता है ?

Shri M. C. Shah: The prices in India are higher. There is no doubt that smuggling was resorted to because there was difference between the prices elsewhere and in India. Now, that difference has narrowed down since the last few months and so there is very little prospect of smuggling because that will not be profitable.

ASSAM OIL COMPANY SCHOLARSHIPS

*930. **Shri Beli Ram Das:** (a) Will the Minister of **Natural Resources and Scientific Research** be pleased to state whether it is a fact that the Assam Oil Company has granted seven overseas scholarships for 1953-54 for training of students abroad?

(b) If so, who are the recipients?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) A statement giving the desired information is placed on the Table of the House. [See Appendix IV, annexure No. 52.]

Shri Beli Ram Das: May I know whether there were any *bona fide* Assamese candidates for these scholarships?

Shri K. D. Malaviya: I have not got the names of the candidates, who were considered and rejected. But, I have got the list of selected candidates here. I do not think there are any Assamese on this list.

Shri Beli Ram Das: What were the requisite qualifications for these scholarships?

Shri K. D. Malaviya: There was an advertisement in the paper, and these scholarships have been awarded by the Assam Oil Company under an arrangement with the Council of Scientific and Industrial Research. We have not got the qualifications specified by Government.

Shri Raghavaiah rose —

Mr. Speaker: The Question hour is over.

Short Notice Question and Answer

KOSI CONTROL SCHEME

SNQ 6. Shri L. N. Mishra: (a) Will the Minister of **Irrigation and Power** be pleased to state whether it is a fact that the expert committee that was asked to examine the latest proposal for control of river Kosi has submitted its report?

(b) If so, what is its opinion?

(c) What are the main features of the latest proposal for the control of the Kosi?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) to (c). With your permission, Sir I shall answer the question in the form of a brief statement which will provide information asked for by the hon'ble Member and in view of the wide interest evinced in the question touch on other related aspects also.

A project report was prepared in June 1950 which envisaged the construction of the project in seven stages at a total cost of Rs. 177 crores. The report was referred to an Advisory Committee of engineers. As under the